

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY & MARCH, 2025				GRAND TOTAL	
Opening Balance as on 01.02.2025	Cases Instituted during the Months of February & March, 2025	Cases Disposed of during the Months of February & March, 2025	Total Pendency as on 31.03.2025	Total Cases Disposed of during the Months of February & March, 2025 (Family Court + High Court)	Total Pendency as on 31.03.2025 (Family Court + High Court)
3991	224	256	3962	3147	38316

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.